

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For copies of final order dt. 10.11.03 issued to counsel for both sides and to all parties.

DS
27.11.03

S.O. (I)

(P.M. 27.11.03)

Order dated 10.11.03

Heard Shri P. K. Padhi, learned Counsel for the applicant and Shri B. Doshi, learned Addl. Standing Counsel further. In course of hearing, Shri Padhi, by filing a memo dated 10.11.03, sought permission of the Tribunal to withdraw the O.A. In view of submission made and memo filed, this O.A. is disposed of as withdrawn. No costs.

Send copies to parties.

John
Vice-Chairman

John

Memorandum